

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2179
ANSWERED ON:06.12.2006
FUNDS TO STATES UNDER NATIONAL DISCIPLINE SCHEME
Pathak Shri Harin

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government has not released Rs. 19,04,47,879/- under the National Discipline Scheme to the State Government particularly Gujarat;
- (b) if so, the reasons thereof; and
- (c) the time by which the amount would be released?

Answer

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI MANI SHANKAR AIYAR)

(a) to (c): Yes, Sir. While proposals have been received from some States, including Gujarat, despite reminders detailed information indicating the total liability in the prescribed proforma has not been received from many other States. They have again been reminded. It is also proposed to call a meeting shortly of officials from States who have not responded to expedite the required information. While these delays on the part of some State Governments has resulted in its not having been possible to make the required budget provision, every effort will be made to expedite releases to States who have complied with the prescribed procedures. It will be appreciated that in these circumstances, it is difficult to indicate a definite time-frame by which funds could be released to all the State Governments concerned.